

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1235/2020

This the 23rd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Riyaz Ahmad Rather (Aged 32 years) S/o Ali Mohammad Rather, R/o Reshidgud Kralpora, District Kupwara

.....Applicant

(Advocate:- Mr. Sheikh Manzoor-**Not Present**)

Versus

1. Union Territory of Jammu and Kashmir, through Commissioner Secretary to Government, School Education Department, Civil Secretariat Jammu/Srinagar.
2. Director School Education, Kashmir, Srinagar.
3. Chief Education officer, Kupwara.
4. Zonal Educational Officer, Kralpora Kupwara
5. Headmaster High School Kundian Keeran Kupwara.Respondents

(Advocate: Mr. Sudesh Magotra, D.A.G. for Mr. Amit Gupta, A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last listed date also i.e., 02.02.2021, nobody on behalf of the applicant had joined the video conference and the case was listed today i.e., 23.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**